

(b) the details of new CGHS dispensaries which are going to be opened in Maharashtra, location-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) CGHS is presently functioning in Mumbai, Pune and Nagpur in Maharashtra. The details of expenditure incurred during the period 2006-07 to 2008-09 in these three cities to provide treatment to CGHS beneficiaries is given below:—

(Rs. in crores)

Year	Mumbai	Nagpur	Pune
2006-07	37.64	16.12	20.43
2007-08	39.53	18.65	21.12
2008-09	46.90	23.18	27.77

(b) Due to resource constraints, it is not possible for the CGHS to be extended to newer areas.

#### Notification of PNDT Act, 1997 not notified by some States

3118. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that courts in some States are acquitting doctors who are engaged in unlawful sex determination activities during pregnancy as the Pre-Natal Diagnostic Techniques Act, 1997 has not been notified by these Governments, so far; and

(b) if so, whether it has not given free hands to medical practitioners who are running their ultrasound and genetic clinics without any mandatory registration as provided in PNDT Act, 1997?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 is a Central Act; It extends to the whole of India except the State of Jammu and Kashmir, which has notified the Jammu and Kashmir Pre-Conception and Pre-Natal, Sex Selection/Determination (Prohibition and Regulation) Act, 2002\* (Act No. XXXI of 2002) on 23rd April, 2002. Therefore States are not required to notify the PC and PNDT Act, 1994.

(b) Does not arise.

#### Malaria control

†3119. SHRI RAGHUNANDAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether approval to the proposed long-term scheme of Madhya Pradesh Government for six districts of Bundelkhand region will soon be given and funds provided;

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†Original notice of the question was received in Hindi.

- (b) whether Government is promoting the use of mosquito nets to control malaria;
- (c) whether Government should provide more mosquito nets on the basis of number of families in districts; and
- (d) the reasons for not allocating mosquito nets to the State during the years 2006, 2007 and 2008?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As per the information from the State, no such long term scheme has been proposed. However, the regular malaria control activities are being carried out in these districts under National Vector Borne Disease Control Programme.

- (b) Yes.
- (c) For focused interventions Government of India provides mosquito bed nets to identified population in high malaria endemic areas which requires vector control intervention.
- (d) For providing focused interventions in the most endemic areas in the country, mosquito bed nets are provided only under special projects assisted by the Global Fund to Fight AIDS, TB and Malaria (GFATM) and the World Bank. These projects were not in operation in Madhya Pradesh and in some other States during 2006, 2007 and 2008. In these States, other vector control interventions such as Indoor Residual Spray (IRS) etc. were resorted to.

#### **Funds released to the States for tackling sickle-cell-anaemia**

3120. SHRI KANJIBHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has evolved any scheme for funding State Governments for sickle-cell-anaemia;
- (b) if so, the details thereof and amount disbursed to such State Governments in the year 2008-09; and
- (c) status of utilization by each State of the amount disbursed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

- (b) and (c) Do not arise.

#### **Bio-medical waste management**

3121. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether most of the hospitals in the capital are not dealing with their waste according to the set guidelines and substantial part of articles like used syringes are back into the market without treatment;